



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - II SECTION)**

**MINUTES OF THE NORMS COMMITTEE- II**

**MEETING No.** NC/2/MEET/Feb/202122/9

**DATED:** 22/02/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Feb/202122/9 dated 22/02/2022 of Norms Committee - II for the year 2021-22 was held on 22/02/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives | Department                 |
|-------|-----------------------------------------|----------------------------|
| 1     | Shri Shaish Kumar, Consultant (TEC-1)   | Technical Consultant, DGFT |
| 2     | Shri V. C. Agarwal, Consultant (TEC-3)  | Technical Consultant, DGFT |
| 3     | Shri S. K. Bhatnagar, Consultant (SKB)  | Technical Consultant, DGFT |

In Attendance:

| Sl. No. | Name & Designation                 | Department |
|---------|------------------------------------|------------|
| 1       | Shri Santosh Kumar Dubey, Dy. DGFT | DGFT       |
| 2       | Shri Smitha Viju, FTDO             | DGFT       |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 1 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | FCI OEN CONNECTORS LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00176118AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed fresh application for ad-hoc norms fixation or review application for revise the already fixed norms. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 2 / NC/2/MEET/Feb/202122/9                    |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | CHINA STEEL CORPORATION INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00177611AM22                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NA                                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NA                                            |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 3411000926 dated 02.08.2021. However, in BO Portal, the status of AA No. 3411000926 dated 02.08.2021 is showing "in process" and also, no link found with subject file number. Further, it was noted that the applicant had again filed a fresh application for AA No. 3411000926 dated 02.08.2021 for fixation of ad-hoc norms. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has filed an additional application on DGFT's IT Portal.</p> <p>The case is rejected.</p> |                                               |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | MODISON METALS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00027333AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310822894 dated 07.08.2018. The status of AA No. 0310822894 dated 07.08.2018 is showing “approved” in BO Portal and also, no link found with subject file number. Further, it was noted that the applicant has filed a fresh application instead of applying for review the AA No. 0310822894 dated 07.08.2018. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not followed the due procedure in filing review application on DGFT’s IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 4 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | MITTAL PIGMENTS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00015197AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed for reviewing the ad-hoc norms or afresh application for norms fixation. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT’s IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 5 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | OLECTRA GREENTECH LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00307071AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0910065877 dated 10.01.2018. Further, it was noted that, in BO Portal, no record has been found for AA No. 0910065877 dated 10.01.2018 and the applicant has filed a fresh application on DGFT's IT Portal to fix the ad-hoc norms for AA No. 0910065877 dated 10.01.2018. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 6 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | FCI OEN CONNECTORS LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00102505AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed for reviewing the ad-hoc norms or afresh application for norms fixation. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 7 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | P.M. ELECTRO-AUTO PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00003818AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed for reviewing the ad-hoc norms or afresh application for norms fixation. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 8 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | FCI OEN CONNECTORS LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00176111AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed for reviewing the ad-hoc norms or afresh application for norms fixation. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.</p> |                                            |

The case is rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 9 / NC/2/MEET/Feb/202122/9                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | FCI OEN CONNECTORS LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00176114AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NA                                         |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                            |
| <p>The Committee considered the case as per the agenda and noted that the applicant has submitted certain documents without mentioning the Advance Authorization Number against the subject file number. Also, it is not clear whether the applicant has filed for reviewing the ad-hoc norms or afresh application for norms fixation. Therefore, the Committee decided to <b>reject</b> the case on the ground that the applicant has not filed the application by following the due procedure on DGFT's IT Portal and also to intimate the applicant through email.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 10 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                         | AMC COOKWARE (INDIA) PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 018105000238AM15                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 072404000002 AM15                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0710104026/12/05/2014                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                            |
| <p>The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 14/81 dated 20.10.2015 due to non-submission of reply of deficiency letter raised by DPIIT. Further, it was noted that the applicant had not applied for review the subject AA No. by following the due procedure on DGFT's IT Portal. Therefore, the Committee decided to <b>reject</b> the case and also to intimate the applicant through email.</p> |                                            |

The case is rejected.

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| Case No.                                                                                                                                                                                                                                                                                  | 11 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                | DIANA METALS                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                            | 018105000751AM19                           |
| RA File Number                                                                                                                                                                                                                                                                            | 042404000136 AM17                          |
| Licence No and Date                                                                                                                                                                                                                                                                       | 0410162477/08/11/2016                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that a deficiency letter is being issued to the applicant as raised by the Consultant (TEC-3). Therefore, the Committee decided to defer the case.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 12 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | LORBAX INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00185770AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated 01.11.2018 as per comments of Consultant (TEC-3). Now, the applicant has applied for review the ad-hoc norms. The case was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. Consultant (TEC-3) has requested to send physical file of the case. Further, it was noted that the physical file is very old and not traceable in the Section. Therefore, the Committee decided to request Consultant (TEC-3) to examine the case on the basis of information available/ hard copy of the application and to give fresh comments in this matter. The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 13 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ABB INDIA LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 018105001076AM19                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 072404000289 AM18                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0710112738/24/01/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 &amp; 22.12.2021 were issued to the applicant for providing complete information. However, no information has been received from the applicant. Therefore, the Committee decided to reject the case due to non-submission of the requisite documents/information.</p> <p>The case is rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 14 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | LORBAX INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM REVIW00185771AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 06/81 dated 01.11.2018 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. Consultant (TEC-3) has requested to send physical file of the case. Further, it was noted that the physical file is not traceable in the section. Therefore, the Committee decided to request Consultant (TEC-3) to examine the case on the basis of available information and give fresh comments in this matter.</p> |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                            | 15 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                          | TRAFOMEC INDIA PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                      | 018105000800AM19                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                      | 072404000011 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                 | 0710113216/02/05/2018                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 was issued to the applicant for providing certain information. The applicant's reply received and sent to concerned Technical Expert on 10.02.2022. Therefore, the Committee decided to wait for the comments of the Technical Expert.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 16 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | PETZ CREATION                              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM REVIW00185769AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 09/81 dated 07.08.2019 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. Consultant (TEC-3) has requested to send physical file of the case. Further, it was noted that the physical file is not traceable in the section. Therefore, the Committee decided to request Consultant (TEC-3) to examine the case on the basis of available information and give afresh comments in this matter.</p> |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 17 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | ENERGY OILFIELD TOOLS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM REVIW00180704AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 14/81 dated 16.10.2019 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ad-hoc norms. The case was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. Consultant (TEC-3) has requested to send physical file of the case. Further, it was noted that the physical file is not traceable in the section. Therefore, the Committee decided to request Consultant (TEC-3) to examine the case on the basis of available information and give afresh comments in this matter.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                             | 18 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                           | GRAVITA INDIA LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                       | 018105000001AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                       | 132404000139 AM19                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                  | 1310049241/27/03/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 09.07.2021 followed by reminders dated 24.07.2021, 08.08.2021 were issued to the applicant for providing certain information. In this regard, a final reminder letter was also sent to the applicant on 16.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to</p> |                                            |

reject the case under intimation to RA, Jaipur.

The case stands rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 19 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | DEWAN & SONS                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 018105000101AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 292404000007 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 2910025405/04/06/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 22.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to Concerned, RA.</p> <p>The case stands rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                             | 20 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                           | UNIVERSAL FLEXIBLES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                       | 018105000186AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                       | 072404000090 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                  | 0710115218/26/07/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 17.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to</p> |                                            |

reject the case under intimation to RA, Bangalore.

The case stands rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 21 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | BHARAT HEAVY ELECTRICALS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 018105000198AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 112404000006 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 1110028610/05/08/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 was issued to the applicant for providing complete information. The applicant via email dated 28.08.2021 &amp; 29.09.2021 informed that they are facing difficulty while submitting their reply against deficiency letter. However, a reminder letter was also issued to the applicant on 16.12.2021 for submitting the complete information. The applicant via email dated 24.02.2022 informed again that they are unable to submit their reply against deficiency letter. Therefore, the Committee decided to issue final reminder to the applicant for submitting the complete information within 15 days.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                         | 22 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                      | Case Rejected                              |
| Party Name                                                                                                                       | ANGELS ALUMINIUM CORPORATION               |
| Meeting Number and Date                                                                                                          | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                   | 018105000206AM20                           |
| RA File Number                                                                                                                   | 039404000392 AM20                          |
| Licence No and Date                                                                                                              | 0310830950/13/08/2019                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated</p> |                                            |

11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 22.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.

The case stands rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 23 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | JAY BHAWANI METAL INDUSTRIES               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 018105000365AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 039404000765 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0310833602/23/12/2019                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                            |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 was issued to the applicant for providing complete information. In this regard, a final reminder letter was also sent to the applicant on 22.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected</p> |                                            |

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| Case No.                                                                                                                                             | 24 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                          | Case Approved                              |
| Party Name                                                                                                                                           | DISHA AUTO COMPONENTS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                       | 018105000404AM20                           |
| RA File Number                                                                                                                                       | 039404000823 AM20                          |
| Licence No and Date                                                                                                                                  | 0310834191/15/01/2020                      |
| Norms Committee Decision:                                                                                                                            |                                            |
| <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-3) as under:</p> |                                            |

| Sl. No. | ITCHS Code | Export Item                                                                                  | Export Quantity | Sl. No. | ITCHS Code | Import Item                       | Recommended Quantity       |
|---------|------------|----------------------------------------------------------------------------------------------|-----------------|---------|------------|-----------------------------------|----------------------------|
| 1       | 73079290   | Coupling<br>(Size 9-5/8" K-55 - OD 269.88)<br><b>(8076 Number &amp; weight = 205.121 MT)</b> | 2232.91 Meter   | 1       | 73043939   | Carbon Steel Seamless Pipes       | 277.00 MT with 35% wastage |
| 2       | 73079290   | Coupling<br>(Size 8-5/8" L 80 - OD 244.48)<br><b>(907 Number &amp; weight = 19.653MT)</b>    | 235.80 Meter    | 2       | 73043939   | Carbon Steel Seamless Pipes PSL 1 | 26.50 MT with 35% wastage  |

**Note:**

1. The words “8076 Number & weight = 205.121 MT” may be added in the description of export item at Sl. No. 1.
2. The words “907 Number & weight = 19.653MT” may be added in the description of export item at Sl. No. 2.
3. The grade of steel to match in import & export.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|--------------------------------------------|
| Case No.                | 25 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | NAVGRAH FASTNERS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| HQ File Number                                                                                                                                                                                                                                                                                                              | 018105000717AM21      |
| RA File Number                                                                                                                                                                                                                                                                                                              | 522404000070 AM20     |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 5210043332/14/02/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                            | 26 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                          | PARAMJYOTI MOVERS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                      | 018105000461AM20                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                      | 062404000091 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0610039446/04/03/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 11.07.2021 followed by reminders dated 26.07.2021, 10.08.2021 &amp; 25.02.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to concerned RA.</p> <p>The case stands rejected.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 27 / NC/2/MEET/Feb/202122/9                |
| Case Status               | Case Deferred                              |
| Party Name                | KEI INDUSTRIES LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | 018105000465AM20                           |
| RA File Number            | 052304000460 AM20                          |
| Licence No and Date       | 0510413815/06/03/2020                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and noted that the applicant's reply has been received on BO Portal. Therefore, the Committee decided to forward the applicant's reply to DPIIT for examination & comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                        | 28 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                      | ZOBELE INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                  | 018105000511AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                  | 039504001153 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                             | 0310836043/01/05/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                       |                                            |
| <p>The Committee considered the case as per agenda and noted that the comments for import items at Sl. No. 1 to 6 have been received from Consultant (TEC-1) through BO Portal on 20.02.2022. Further, the case was discussed in the meeting and the Committee decided to refer the case to MSME for comments on rest of the import items.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                        | 29 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                     | Case Approved                              |
| Party Name                                                                                                                                                                      | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                  | 018105000518AM21                           |
| RA File Number                                                                                                                                                                  | 039404000026 AM21                          |
| Licence No and Date                                                                                                                                                             | 0310836094/04/05/2020                      |
| Norms Committee Decision:                                                                                                                                                       |                                            |
| <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-3) via email dated 21.02.2022 as under:</p> |                                            |

1. The quantity of import items at Sl. No. 1 & 2 may be allowed as **net plus 1% wastage** or as applied whichever is lower.
  2. The quantity of import items at Sl. No. 3 to 5 & 7 to 9 may be allowed as **net plus 2.5% wastage** or as applied whichever is lower.
  3. The quantity of import item at Sl. No. 6 may be allowed as **net plus 2% wastage** or as applied whichever is lower.
- RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 30 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018105000528AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 039404000053 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0310836192/14/05/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 12.07.2021 followed by reminders dated 27.07.2021 &amp; 11.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 23.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 31 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Rejected                              |
| Party Name              | DESHMUKH LEAD PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000542AM21                           |
| RA File Number          | 039404000073 AM21                          |
| Licence No and Date     | 0310836251/19/05/2020                      |

## Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 12.07.2021 followed by reminders dated 27.07.2021 & 11.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 23.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.

The case stands rejected.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 32 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | RAJHANS IMPEX PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 018105000543AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 242404000010 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 2410043111/19/05/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                            |
| <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Complete application along with all the relevant documents i.e. Appendix-4E, Appendix-4K &amp; Appendix-4H etc.</li> <li>2. Percentage of composition in import &amp; export item.</li> <li>3. Certificate of Analysis.</li> </ol> <p><b>Note: All the documents to be submitted with duly signed on company's letter head.</b></p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 33 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | GOLDI SOLAR PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000555AM21                           |
| RA File Number          | 522104000017 AM21                          |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 5210043404/28/05/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and Consultant (TEC-3) informed that the quantity of export product has not been finalized by the applicant. Hence, the quantity of import item cannot be decided. Therefore, the Committee decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-3):</p> <ol style="list-style-type: none"> <li>1. Quantity of export items to be exported.</li> <li>2. Total wattage to be exported.</li> <li>3. Detailed calculations of requirement of imported material.</li> </ol> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                  | 34 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                | VON ROLL (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                            | 018105000565AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                            | 072404000056 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                       | 0710116545/03/06/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 08.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 35 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | WINOMECHANIC PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000581AM21                           |
| RA File Number          | 042404000030 AM21                          |
| Licence No and          | 0410166815/11/06/2020                      |

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| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 09.02.2022 for examination &amp; comments. Consultant (TEC-3) vide email dated 21.02.2022 has requested to send physical file of the case. Further, it was noted that the physical file is not traceable in the section as well as the documents submitted by the applicant is not readable. Therefore, the Committee decided to ask from the applicant to submit the following information:</p> <p>1. To submit a legible copy of complete application along with all the relevant documents/annexures.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                              | 36 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                            | WINOMECHANIC PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                        | 018105000582AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                        | 042404000033 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                   | 0410166816/11/06/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 09.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 37 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Rejected                              |
| Party Name              | KARAMTARA ENGINEERING PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000593AM21                           |
| RA File Number          | 039404000165 AM21                          |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0310836703/17/06/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 09.07.2021 followed by reminders dated 24.07.2021 &amp; 08.08.2021 were issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 20.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to concerned RA.</p> <p>The case stands rejected.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 38 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | SUCHI FASTENERS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 018105000621AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 342404000061 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 3410046193/02/07/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-3) via email dated 21.02.2022 as under:</p> <p>1. The quantity of import items may be allowed as 1.57Kgs/Kg content in the export product.</p> <p><b>Note:</b></p> <p><b>1. Grade &amp; thickness to match in import &amp; export product.</b></p> <p><b>2. Outer diameter of the export product should be Minimum 2.5mm and Maximum 100mm.</b></p> <p><b>3. Ratio between inner and outer diameter of the export product should be Minimum 0.42 and Maximum 0.82 respectively.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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|-------------|-----------------------------|
| Case No.    | 39 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred               |

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| Party Name                                                                                                                                                                                                                                                                                                                                            | A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                        | 018105000626AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                        | 039404000197 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                   | 0310837058/07/07/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 40 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                               | UNIVERSAL CABLES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | 018105000636AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 112404000001 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 1110028725/14/07/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 41 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | VOESTALPINE VAE VKN INDIA PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000662AM21                           |
| RA File Number          | 052404000208 AM21                          |
| Licence No and          | 0510414780/30/07/2020                      |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (SKB) on 24.01.2022 for examination &amp; comments. However, Consultant (SKB) informed that an error was encountered while opening the case on BO Portal. Hence, the Committee decided to check the issue and thereafter, refer the case to Consultant (SKB) for examination &amp; comments.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 42 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | R T JAIN AND COMPANY                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 018105000668AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 039504000261 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0310837519/31/07/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 12.07.2021 followed by a reminder dated 27.07.2021 &amp; 11.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 23.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected.</p> |                                            |

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|-------------------------|---------------------------------------------------------------------|
| Case No.                | 43 / NC/2/MEET/Feb/202122/9                                         |
| Case Status             | Case Deferred                                                       |
| Party Name              | TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                          |
| HQ File Number          | 018105000673AM21                                                    |
| RA File Number          | 092404000233 AM21                                                   |
| Licence No and Date     | 0910069014/03/08/2020                                               |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant's reply was referred to **DHI** on 11.02.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to **remind DHI** for expediting the comments.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 44 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Rejected                              |
| Party Name              | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000710AM21                           |
| RA File Number          | 342404000121 AM21                          |
| Licence No and Date     | 3410046325/26/08/2020                      |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 06.07.2021 followed by a reminder dated 05.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 10.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Vadodara.

The case stands rejected.

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|-------------------------|--------------------------------------------|
| Case No.                | 45 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | WINOMECHANIC PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | 018105000728AM21                           |
| RA File Number          | 042404000084 AM21                          |
| Licence No and Date     | 0410167028/03/09/2020                      |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant's reply was referred

to Consultant (TEC-3) on 11.02.2021 & 09.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                              | 46 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                            | SUNRISE EXPORTS INTERNATIONAL              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 018105000738AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 039504000339 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0310838223/11/09/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 01.11.2021 followed by reminders dated 10.12.2021 &amp; 25.12.2021 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                               | 47 / NC/2/MEET/Feb/202122/9                                         |
| Case Status                                                                                                                                                                                            | Case Approved                                                       |
| Party Name                                                                                                                                                                                             | TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                          |
| HQ File Number                                                                                                                                                                                         | 018105000745AM21                                                    |
| RA File Number                                                                                                                                                                                         | 092404000333 AM21                                                   |
| Licence No and Date                                                                                                                                                                                    | 0910069190/15/09/2020                                               |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments dated 21.10.2021 given by Consultant (TEC-3) as under:</p> |                                                                     |

| Sl. No. | ITCHS Code | Import Item                                             | Recommended Quantity                                 |
|---------|------------|---------------------------------------------------------|------------------------------------------------------|
| 1       | 72269930   | Transformer Core Alloy-Amorphous Electrical Steel Coils | Net + 0.4% wastage or as applied, whichever is lower |
| 2       | 76011040   | Aluminium Wire Rods                                     | Net + 1% wastage or as applied, whichever is lower   |
| 3       | 27101990   | Transformer Oil                                         | Net + 2.5% wastage or as applied, whichever is lower |
| 4       | 48103910   | Electrical Insulation Material - Kraft Paper            | Net + 5% wastage or as applied, whichever is lower   |
| 5       | 85049010   | LV Bushing Insulators- <b>Upper &amp; lower</b>         | 12400 Number                                         |
| 6       | 85049010   | HV Bushing Insulators                                   | As per GN-4                                          |
| 7       | 85049010   | Off Load Tap Changer                                    |                                                      |
| 8       | 85049010   | Rating Plates                                           |                                                      |

**Note:**

**1. The weight of export product at Sl. No. 1 is 230Kgs/Unit.**

**2. The weight of export product at Sl. No. 2 is 620Kgs/Unit.**

**3. The weight of export product at Sl. No. 3 is 680Kgs/Unit.**

**4. The weight of export product at Sl. No. 4 is 850Kgs/Unit.**

RA concerned may take suitable consequential action accordingly.

|             |                             |
|-------------|-----------------------------|
| Case No.    | 48 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Rejected               |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                             | STEEL AIIDS ENTERPRISE PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                         | 018105000765AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                         | 039504000387 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0310838455/24/09/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2021 &amp; 09.12.2021 followed by reminders dated 24.12.2021 &amp; 08.01.2022 were issued to the applicant for providing complete information. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 49 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HINDALCO INDUSTRIES LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 018105000782AM21                           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 022404000086 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0210210143/06/10/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 30.06.2021 followed by a reminder dated 30.07.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 16.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Kolkata.</p> <p>The case stands rejected.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 50 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | NAVGRAH FASTNERS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                            | 018105000798AM21      |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 522404000057 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 5210043570/21/10/2020 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 24.01.2021 &amp; 09.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                       |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|-----------------|------------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|------------|-------------|-----------------|------------|-------------|----------------------|----------|------------------------------------------------------------------------------------------------|----------|----------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 51 / NC/2/MEET/Feb/202122/9                                                                    |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Approved                                                                                  |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RAJHANS IMPEX PRIVATE LIMITED                                                                  |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                                                     |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 018105000819AM21                                                                               |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 242404000059 AM21                                                                              |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 2410043298/28/10/2020                                                                          |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:                                                                                                                                                                                                                                                                                                                                                                              |                                                                                                |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| <table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>74032100</td><td>Brass Billets<br/>(Copper 56-62 %, Zinc: 36 %<br/>Lead: Less than 3.5 %, Other impurities 1.5 %)</td><td>50.00 MT</td><td>74040022</td><td>Brass Scrap<br/>Honey Grade<br/>(Copper 56-62 %, Zinc: 36 %<br/>Lead: Less than 3.5 %, Other impurities 1.5 %)</td><td>53.00MT @ 1.06 Kgs/Kg content in export of Brass Billets</td></tr></table> |                                                                                                |                 |            |                                                                                                             |                                                          | ITCHS Code | Export Item | Export Quantity | ITCHS Code | Import Item | Recommended Quantity | 74032100 | Brass Billets<br>(Copper 56-62 %, Zinc: 36 %<br>Lead: Less than 3.5 %, Other impurities 1.5 %) | 50.00 MT | 74040022 | Brass Scrap<br>Honey Grade<br>(Copper 56-62 %, Zinc: 36 %<br>Lead: Less than 3.5 %, Other impurities 1.5 %) | 53.00MT @ 1.06 Kgs/Kg content in export of Brass Billets |
| ITCHS Code                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Export Item                                                                                    | Export Quantity | ITCHS Code | Import Item                                                                                                 | Recommended Quantity                                     |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| 74032100                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Brass Billets<br>(Copper 56-62 %, Zinc: 36 %<br>Lead: Less than 3.5 %, Other impurities 1.5 %) | 50.00 MT        | 74040022   | Brass Scrap<br>Honey Grade<br>(Copper 56-62 %, Zinc: 36 %<br>Lead: Less than 3.5 %, Other impurities 1.5 %) | 53.00MT @ 1.06 Kgs/Kg content in export of Brass Billets |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| <b>Note: The grade &amp; composition of import &amp; export product should match.</b>                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                                                |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                |                 |            |                                                                                                             |                                                          |            |             |                 |            |             |                      |          |                                                                                                |          |          |                                                                                                             |                                                          |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 52 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00038957AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AA04012308 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311000163/15/12/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 30.06.2021 followed by a reminder dated 30.07.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 09.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 53 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Rejected                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00068412AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 039404000619 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311000901/22/01/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter dated 08.07.2021 followed by reminders dated 23.07.2021&amp; 07.08.2021 was issued to the applicant for providing complete information. In this regard, final reminder letter was also sent to the applicant on 20.12.2021. However, no reply has been received as yet. Therefore, the Committee decided to reject the case under intimation to RA, Mumbai.</p> <p>The case stands rejected.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                   | 54 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                 | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00084250AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                             | 342404000291 AM20                          |
| Licence No and Date                                                                                                                                                                                                                                                                                        | 3411000026/15/02/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply has been received for examination of the case. Therefore, the Committee decided to forward the same to DPIIT for examination &amp; comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                 | 55 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                               | C L GUPTA EXPORTS LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00093057AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                           | 05AA04033193 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                      | 0511001470/26/02/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 06.08.2021 &amp;14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 56 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred               |

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| Party Name                                                                                                                                                                                                                                                                                                                                                | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00094099AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 03AA04024843 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 0311002028/01/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 19.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                              | 57 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                            | KHK PRESSINGS AND FORGING PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00094786AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                        | 56AA04002441 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                   | 5611000153/01/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 58 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | KHK PRESSINGS AND FORGING PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00094794AM21                 |
| RA File Number          | 56AA04002443 AM21                          |
| Licence No and          | 5611000151/01/03/2021                      |

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| Date                                                                                                                                                                                                                                                                                                                                                  |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 24.01.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                  | 59 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                | STERLITE POWER TRANSMISSION LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00095479AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 03AA04024871 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 0311002044/02/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 19.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                   | 60 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                 | RAYZON GREEN ENERGIES                      |
| Meeting Number and Date                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                             | HQRNORM APPLY 00095500AM21                 |
| RA File Number                                                                                                                                                                                                             | 52AA04006249 AM21                          |
| Licence No and Date                                                                                                                                                                                                        | 5211000416/02/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.02.2022 for examination &amp; comments. However, no comments have</p> |                                            |

been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 61 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Approved                              |
| Party Name              | RAJHANS IMPEX PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00096477AM21                 |
| RA File Number          | 24AA04004458 AM21                          |
| Licence No and Date     | 2411000297/03/03/2021                      |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

| ITCHS Code | Export Item                                                                                 | Export Quantity | ITCHS Code | Import Item                                                                                           | Recommended Quantity                                         |
|------------|---------------------------------------------------------------------------------------------|-----------------|------------|-------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|
| 74032100   | Brass Billets (Copper: 56-62 %, Lead: Less than 3.5 %, Other impurities: 1.5 %, Zinc: 36 %) | 100.00 MT       | 74040022   | Brass Scrap Honey Grade (Copper: 56-62 %, Lead: Less than 3.5 %, Other impurities: 1.5 %, Zinc: 36 %) | 106.00MT @ 1.06Kgs/Kg content in the export of Brass Billets |

**Note: The grade & composition of import & export product should match.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 62 / NC/2/MEET/Feb/202122/9                    |
| Case Status             | Case Approved                                  |
| Party Name              | SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number          | HQRNORM APPLY 00095996AM21                     |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 04AA04007904 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0411000443/03/03/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-1) as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item at Sl. No. 12 may be allowed as 8.91Kgs.</li> <li>2. The quantity of import item at Sl. No. 13 may be allowed as 276.96Kgs.</li> <li>3. The quantity of import item at Sl. No. 17 may be allowed as 1.44Kgs.</li> <li>4. The quantity of import item at Sl. No. 26 may be allowed as 4.80 Kgs.</li> <li>5. The quantity of import item at Sl. No. 27 may be allowed as 3.00Kgs.</li> <li>6. The quantity of import item at Sl. No. 28 may be allowed as 900.00Kgs.</li> <li>7. The quantity of import item at Sl. No. 29 may be allowed as 96.00Kgs.</li> <li>8. The quantity of import item at Sl. No. 30 may be allowed as 540.00Kgs.</li> <li>9. The quantity of import item at Sl. No. 31 may be allowed as 180.00Kgs.</li> <li>10. The quantity of import item at Sl. No. 32 may be allowed as 12.00Kgs.</li> <li>11. The quantity of import item at Sl. No. 33 may be allowed as 18.09Kgs.</li> <li>12. The quantity of import items at Sl. No. 1 to 9, 23 &amp; 37 to 42 may be allowed as per GN-4.</li> <li>13. The quantity of import items at Sl. No. 16 &amp; 36 may be allowed as applied for with value restricted to 2.6% of FoB value.</li> <li>14. The quantity of rest of the import items may be allowed as applied for.</li> </ol> <p><b>Note: The net weight of export item should not be less than 79.84MT.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.                                                                                                                                                                              | 63 / NC/2/MEET/Feb/202122/9                    |
| Case Status                                                                                                                                                                           | Case Approved                                  |
| Party Name                                                                                                                                                                            | SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number                                                                                                                                                                        | HQRNORM APPLY 00095998AM21                     |
| RA File Number                                                                                                                                                                        | 04AA04007918 AM21                              |
| Licence No and Date                                                                                                                                                                   | 0411000444/03/03/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-1) as under:</p> |                                                |

1. The quantity of import item at Sl. No. 18 may be allowed as 8.91Kgs.
2. The quantity of import item at Sl. No. 19 may be allowed as 276.96Kgs.
3. The quantity of import item at Sl. No. 23 may be allowed as 1.44Kgs.
4. The quantity of import item at Sl. No. 32 may be allowed as 4.80 Kgs.
5. The quantity of import item at Sl. No. 33 may be allowed as 3.00Kgs.
6. The quantity of import item at Sl. No. 34 may be allowed as 900.00Kgs.
7. The quantity of import item at Sl. No. 35 may be allowed as 96.00Kgs.
8. The quantity of import item at Sl. No. 36 may be allowed as 540.00Kgs.
9. The quantity of import item at Sl. No. 37 may be allowed as 180.00Kgs.
10. The quantity of import item at Sl. No. 38 may be allowed as 12.00Kgs.
11. The quantity of import item at Sl. No. 39 may be allowed as 18.09Kgs.
12. The quantity of import item at Sl. No. 40 may be allowed as 24.00Kgs.
13. The quantity of import items at Sl. No. 1 to 15 & 29 may be allowed as per GN-4.
14. The quantity of import items at Sl. No. 22 & 42 may be allowed as applied for with value restricted to 2.6% of FoB value.
15. The quantity of rest of the import items may be allowed as applied for.

**Note: The net weight of export item should not be less than 79.84MT.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                               | 64 / NC/2/MEET/Feb/202122/9                                         |
| Case Status                                                                                                                                                                                                                                                            | Case Deferred                                                       |
| Party Name                                                                                                                                                                                                                                                             | TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                          |
| HQ File Number                                                                                                                                                                                                                                                         | HQRNORM APPLY 00097393AM21                                          |
| RA File Number                                                                                                                                                                                                                                                         | 09AA04004679 AM21                                                   |
| Licence No and Date                                                                                                                                                                                                                                                    | 0911000431/04/03/2021                                               |
| Norms Committee Decision:                                                                                                                                                                                                                                              |                                                                     |
| The Committee considered the case as per agenda and noted that the applicant's reply was referred to DHI on 28.07.2021 & 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                                                     |
| The case stands deferred.                                                                                                                                                                                                                                              |                                                                     |

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| Case No.                                                                                                                                                                                                                                                                                                                                                  | 65 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00097660AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 03AA04026457 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 0311002157/05/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 20.07.2021 &amp; 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 66 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | RHJ TUBES PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00097883AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AA04024861 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311002135/05/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments Consultant (SKB):</p> <ol style="list-style-type: none"> <li>1. Description of copper scraps separately as per ISRI Code and percentage of copper content therein.</li> <li>2. How much percentage of different grades of copper scraps is taken in charge mix for melting to get final copper content in the export product?</li> <li>3. What is the copper content in the export of copper Billets?</li> <li>4. Detail of process of manufacturing and wastage at each stage of operation.</li> <li>5. What is the route of casting?</li> <li>6. Process yield through conventional/continuous casting route.</li> </ol> |                                            |

7. Total percentage of wastage per tonne of export product.
8. GST certificate issued by Superintendent/Tax Officer on raw material consumed for manufacture of export product.

The case stands deferred.

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| Case No.                | 67 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | KSP INC                                    |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00097982AM21                 |
| RA File Number          | 05AA04036299 AM21                          |
| Licence No and Date     | 0511001563/05/03/2021                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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| Case No. | 68 / NC/2/MEET/Feb/202122/9 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                      | R T JAIN AND COMPANY                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00098642AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                  | 03AA04027732 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                             | 0311002274/08/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (SKB) on 20.07.2021 &amp; 16.02.2022 for examination &amp; comments. Consultant (SKB) informed that the comments could not be furnished by him due to some technical glitches at BO Portal. Therefore, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                | 69 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                              | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00100149AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                          | 04AA04008253 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                     | 0411000478/09/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DHI on 20.07.2021 &amp; 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 70 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00100668AM21                 |

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| RA File Number                                                                                                                                                                                                                                                                                                                                          | 04AA04008257 AM21     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                     | 0411000479/10/03/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the applicant's reply was referred to DHI on 20.07.2021 &amp; 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 71 / NC/2/MEET/Feb/202122/9                    |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00101619AM21                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 04AA04008047 AM21                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0411000461/11/03/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-1) as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item at Sl. No. 16 may be allowed as 6.75Kgs.</li> <li>2. The quantity of import item at Sl. No. 17 may be allowed as 1.62Kgs.</li> <li>3. The quantity of import item at Sl. No. 18 may be allowed as 26.73Kgs.</li> <li>4. The quantity of import item at Sl. No. 21 may be allowed as 830.79Kgs.</li> <li>5. The quantity of import item at Sl. No. 25 may be allowed as 6.48Kgs.</li> <li>6. The quantity of import item at Sl. No. 27 may be allowed as 3880.44Kgs.</li> <li>7. The quantity of import item at Sl. No. 32 may be allowed as 27810.54Kgs.</li> <li>8. The quantity of import item at Sl. No. 33 may be allowed as 549.45Kgs.</li> <li>9. The quantity of import item at Sl. No. 34 may be allowed as 46.17Kgs.</li> <li>10. The quantity of import item at Sl. No. 35 may be allowed as 17.28Kgs.</li> <li>11. The quantity of import item at Sl. No. 36 may be allowed as 2502.09Kgs.</li> <li>12. The import item at Sl. No. 37 may be deleted.</li> <li>13. The quantity of import item at Sl. No. 40 may be allowed as 156.87Kgs.</li> <li>14. The quantity of import item at Sl. No. 41 may be allowed as 54.27Kgs.</li> <li>15. The import item at Sl. No. 43 may be deleted.</li> <li>16. The quantity of import items at Sl. No. 1 to 15 &amp; 31 may be allowed as per GN-4.</li> <li>17. The quantity of import items at Sl. No. 24 &amp; 44 may be allowed as applied for with overall</li> </ol> |                                                |

value restricted to 1.7% of FoB value.

18. The quantity of rest of the import items may be allowed as applied for.

**Note: Net weight of export item is 355.667MT.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                  | 72 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                | JSW STEEL LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                            | HQRNORM APPLY 00102300AM21                 |
| RA File Number                                                                                                                                                                                                                                            | 03AA04017862 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                       | 0311002403/12/03/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                 |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 14.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                                 |                                            |

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| Case No.                                                                                                                                                                                                                                                  | 73 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                | JSW STEEL LIMITED                          |
| Meeting Number and Date                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                            | HQRNORM APPLY 00102302AM21                 |
| RA File Number                                                                                                                                                                                                                                            | 03AA04021792 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                       | 0311001544/12/03/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                 |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 14.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 74 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | ARMOR PLAST PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00102306AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 07AA04009956 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0711000671/12/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                   | 75 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                 | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00103636AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                             | 04AA04008433 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                        | 0411000519/15/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.07.2021 &amp; 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 76 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | SANSEGA INDUSTRIES LLP                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00103846AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 04AA04008187 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0411000499/15/03/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                            |
| <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>The case stands deferred.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 77 / NC/2/MEET/Feb/202122/9                |
| Case Status               | Case Deferred                              |
| Party Name                | DC AUTO PARTS PRIVATE LIMITED              |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | HQRNORM APPLY 00105566AM21                 |
| RA File Number            | 07AA04008204 AM21                          |
| Licence No and Date       | 0711000700/17/03/2021                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (TEC-3) on 24.01.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                  | 78 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                | VALMONT STRUCTURES PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                            | HQRNORM APPLY 00105620AM21                 |
| RA File Number                                                                                                                                                                                                                                            | 31AA04007309 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                       | 3111000225/17/03/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                 |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 14.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                                 |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                   | 79 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                 | SAATVIK GREEN ENERGY PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00106332AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                             | 30AA04002891 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                        | 3011000391/18/03/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                  |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 14.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to <b>remind Consultant (TEC-3)</b> for expediting the the comments. |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 80 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | HEAT TRACE INDIA PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00106444AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 05AA04040733 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0511001814/18/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 28.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 81 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | ANAND SEAMLESS TUBES PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00106463AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 08AA04012113 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0811001074/18/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 82 / NC/2/MEET/Feb/202122/9                   |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                   | DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00111825AM21                    |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 04AA04008020 AM21                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0411000538/23/03/2021                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                               |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                          | 83 / NC/2/MEET/Feb/202122/9                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                        | CHINA STEEL CORPORATION INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00111857AM21                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                    | 34AA04003269 AM21                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                               | 3411000344/23/03/2021                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 14.02.2022 for examination &amp; comments. Consultant (SKB) informed that the comments could not be furnished by him due to some technical glitches at BO Portal. Therefore, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                               |

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| Case No.    | 84 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred               |

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| Party Name                                                                                                                                                                                                                                                                                                                                   | DYNAMIC CABLES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00112461AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 13AA04007933 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 1311000255/24/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 85 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | STEEL AIDS ENTERPRISE PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00113194AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 03AA04031155 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0311002825/25/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 26.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 86 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | POWERCORE INDUSTRIES INDIA PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00113748AM21                 |
| RA File Number          | 07AA04010800 AM21                          |
| Licence No and          | 0711000769/25/03/2021                      |

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| Date                                                                                                                                                                                                                                                                                                                                       |  |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 26.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 87 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | JLC ELECTROMET PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00113753AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 13AA04007881 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 1311000256/25/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                          | 88 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                        | POWERCORE INDUSTRIES INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                           | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                    | HQRNORM APPLY 00113806AM21                 |
| RA File Number                                                                                                                                                                                                                    | 07AA04010797 AM21                          |
| Licence No and Date                                                                                                                                                                                                               | 0711000773/25/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 23.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been</p> |                                            |

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                 | 89 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                               | YOGESHWAR POLYMERS                         |
| Meeting Number and Date                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                           | HQRNORM APPLY 00113857AM21                 |
| RA File Number                                                                                                                                                                                                                                           | 08AA04012212 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                      | 0811001116/25/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to refer the case to Consultant (TEC-1) for examination &amp; comments as per advice of the representative of MSME.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                 | 90 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                               | KEI INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00113897AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                           | 05AA04041318 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                      | 0511001929/25/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 15.06.2021, 23.07.2021 &amp; 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 91 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | ACG PHARMAPACK PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00114390AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 03AA04030362 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0311002609/26/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 92 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | UNIVERSAL CABLES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00114847AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 56AA04002837 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 5611000221/26/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 93 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred               |
| Party Name  | UNIVERSAL CABLES LIMITED    |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00114310AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 56AA04002623 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 5611000218/26/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 28.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 94 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | UNIVERSAL CABLES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00114311AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 56AA04002508 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 5611000220/26/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 28.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                | 95 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | MICAPLY                                    |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00116938AM21                 |
| RA File Number          | 56AA04002898 AM21                          |
| Licence No and Date     | 5611000223/30/03/2021                      |

## Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.07.2021 & 14.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 96 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | BHAGYANAGAR COPPER PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00117640AM21                 |
| RA File Number          | 09AA04004980 AM21                          |
| Licence No and Date     | 0911000654/31/03/2021                      |

## Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB):

1. Description of copper scrap separately as per ISRI Code and percentage of copper content therein.
2. How much percentage of different grades of copper scraps is taken in charge mix for melting to get final copper content in the export product?
3. What is the copper content in the export of copper Billets?
4. Detail of process of manufacturing and wastage at each stage of operation.
5. What is the route of casting?
6. Process yield through conventional/continuous casting route.
7. Total percentage of wastage per tonne of export product.
8. What is the percentage of copper in the export product?
9. Documentary proof to justify average copper content of 94% in the imported copper scrap.
10. GST certificate issued by Superintendent/Tax Officer on raw material consumed for manufacture of export product.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 97 / NC/2/MEET/Feb/202122/9                |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00117724AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 03AA04033100 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0311002936/31/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.07.2021 &amp; 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                   | 98 / NC/2/MEET/Feb/202122/9                  |
| Case Status                                                                                                                                                                                                                                                                                                                                | Case Deferred                                |
| Party Name                                                                                                                                                                                                                                                                                                                                 | MANGAL ELECTRICAL INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022   |
| HQ File Number                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000893AM22                   |
| RA File Number                                                                                                                                                                                                                                                                                                                             | 13AA04008112 AM21                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                        | 1311000269/01/04/2021                        |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 11.08.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                              |

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|-------------------------|--------------------------------------------|
| Case No.                | 99 / NC/2/MEET/Feb/202122/9                |
| Case Status             | Case Deferred                              |
| Party Name              | SHIVALIK BIMETAL CONTROLS LTD              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00003861AM22                 |

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| RA File Number                                                                                                                                                                                                                                                                                                                               | 05AA04000381 AM22     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0511002083/05/04/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                       |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                        | 100 / NC/2/MEET/Feb/202122/9                                            |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|-----------------|------------|-------------------------------------|-------------------------------------------------------------------------------|------------|-------------|-----------------|------------|-------------|----------------------|----------|-------------------------------------------------------------------------|---------------|----------|-------------------------------------|-------------------------------------------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                                                           |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                      | STAR EXPORTS                                                            |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                              |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00003026AM22                                              |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                  | 03AA04033252 AM21                                                       |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                             | 0311003008/05/04/2021                                                   |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                       |                                                                         |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:                                                                                                                                                                                                                                                                                                     |                                                                         |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| <table><tr><th>ITCHS Code</th><th>Export Item</th><th>Export Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td>76012020</td><td>Aluminium Alloy Billets<br/>(Net Content of Aluminium - 2,95,500.00 Kgs)</td><td>300000.00 Kgs</td><td>76011010</td><td>Aluminium Ingots With 99.9 % Purity</td><td>299932.50 Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product</td></tr></table> |                                                                         |                 |            |                                     |                                                                               | ITCHS Code | Export Item | Export Quantity | ITCHS Code | Import Item | Recommended Quantity | 76012020 | Aluminium Alloy Billets<br>(Net Content of Aluminium - 2,95,500.00 Kgs) | 300000.00 Kgs | 76011010 | Aluminium Ingots With 99.9 % Purity | 299932.50 Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |
| ITCHS Code                                                                                                                                                                                                                                                                                                                                                                                                                                      | Export Item                                                             | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                          |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| 76012020                                                                                                                                                                                                                                                                                                                                                                                                                                        | Aluminium Alloy Billets<br>(Net Content of Aluminium - 2,95,500.00 Kgs) | 300000.00 Kgs   | 76011010   | Aluminium Ingots With 99.9 % Purity | 299932.50 Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                |                                                                         |                 |            |                                     |                                                                               |            |             |                 |            |             |                      |          |                                                                         |               |          |                                     |                                                                               |

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|-------------------------|------------------------------------------------|
| Case No.                | 101 / NC/2/MEET/Feb/202122/9                   |
| Case Status             | Case Approved                                  |
| Party Name              | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number          | HQRNORM APPLY 00003541AM22                     |
| RA File Number          | 34AA04003199 AM21                              |
| Licence No and Date     | 3411000388/05/04/2021                          |

**Norms Committee Decision:**

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DPIIT vide U. O. No. P-47014/9/2021-TSW dated 09.02.2022 s under:

| ITCHS Code | Export Item                                                                                                                                                                                                                                                              | Export Quantity | ITCHS Code | Import Item                                                                                            | Recommended Quantity                               |
|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|------------|--------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| 73041110   | SS Seamless Tubes & Pipes Inside Mechanical Polished And Inside Electro Polished In Various Grades 316L(SS Seamless Tubes & Pipes Inside Mechanical Polished And Inside Electro Polished In Various Grades 316L)<br><br>(OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) | 3000.00 Kgs     | 73041110   | Unfinished Stainless Steel Seamless Tubes /Pipes 316L (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) | 3060Kgs @ 1.02Kgs/Kg content in the export product |

**Note:**

- 1. Words (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) may be specified with the description of export item.**
- 2. Words (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) may be specified with the description of import item.**

**3. The word “Unfinished” may be added in the description of import item.**

**4. Import item shall be of relevant grade & diameter as contained in the export item.**

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 102 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | LUMINO INDUSTRIES LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00003847AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 02AA04012084 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0211000511/05/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 29.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                        | 103 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                      | RHJ TUBES PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004071AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                  | 03AA04030807 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                             | 0311002671/06/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB):</p> <ol style="list-style-type: none"> <li>1. Description of copper scraps separately as per ISRI Code and percentage of copper content therein.</li> </ol> |                                            |

2. How much percentage of different grades of copper scraps is taken in charge mix for melting to get final copper content in the export product?
3. What is the copper content in the export of copper Billets?
4. Detail of process of manufacturing and wastage at each stage of operation.
5. What is the route of casting?
6. Process yield through conventional/continuous casting route.
7. Total percentage of wastage per tonne of export product.
8. GST certificate issued by Superintendent/Tax Officer on raw material consumed for manufacture of export product.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 104 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | GARG ASSOCIATES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00004886AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 05AA04035988 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0511002094/06/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 30.07.2021 &amp; 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 105 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | R. V. RAIL PRODUCTS PVT. LTD.              |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00005817AM22                 |
| RA File Number          | 02AA04000218 AM22                          |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0211000515/07/04/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                   | 106 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                 | AEIGIS INDUSTRIES PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00020137AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                             | 08AA04001239 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                        | 0811001284/16/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Manufacturing processes, size of coils and consumption of welding wire in each lot size.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                     | 107 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                   | CONSOLIDATED COIN COMPANY PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00021686AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                               | 05AA04002229 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                          | 0511002232/19/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 30.07.2021 &amp; 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 108 / NC/2/MEET/Feb/202122/9                   |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00022065AM22                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 04AA04000715 AM22                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0411000696/19/04/2021                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-1) as under:</p> <ol style="list-style-type: none"> <li>1. The quantity of import item at Sl. No. 19 may be allowed as 12960.00Kgs.</li> <li>2. The quantity of import item at Sl. No. 20 may be allowed as 73775.70Kgs.</li> <li>3. The quantity of import item at Sl. No. 21 may be allowed as 33147.00Kgs.</li> <li>4. The quantity of import item at Sl. No. 22 may be allowed as 45.90Kgs.</li> <li>5. The quantity of import item at Sl. No. 25 may be allowed as 2490.30Kgs.</li> <li>6. The quantity of import item at Sl. No. 26 may be allowed as 11341.80Kgs.</li> <li>7. The quantity of import item at Sl. No. 29 may be allowed as 122.40Kgs.</li> <li>8. The import item at Sl. No. 31 may be deleted.</li> <li>9. The import item at Sl. No. 33 may be deleted.</li> </ol> |                                                |

10. The quantity of import item at Sl. No. 34 may be allowed as 30.60Kgs.
11. The quantity of import item at Sl. No. 35 may be allowed as 6.30Kgs.
12. The quantity of import item at Sl. No. 36 may be allowed as 412.20Kgs.
13. The quantity of import item at Sl. No. 37 may be allowed as 203.40Kgs.
14. The quantity of import item at Sl. No. 38 may be allowed as 180630.90Kgs.
15. The quantity of import item at Sl. No. 39 may be allowed as 94008.60Kgs.
16. The quantity of import item at Sl. No. 40 may be allowed as 127465.20Kgs.
17. The quantity of import item at Sl. No. 41 may be allowed as 336730.50Kgs.
18. The quantity of import item at Sl. No. 42 may be allowed as 84400.20Kgs.
19. The quantity of import item at Sl. No. 44 may be allowed as 1497.60Kgs.
20. The import item at Sl. No. 47 may be deleted.
21. The quantity of import items at Sl. No. 1 to 18 & 45 may be allowed as per GN-4.
22. The quantity of import items at Sl. No. 30, 32 & 46 may be allowed as applied for with value restricted to 3.32% of FoB value.
23. The quantity of rest of the import items may be allowed as applied for.

**Note: Net weight of export item should not be less than 2018.70MT.**

RA concerned may take suitable consequential action accordingly.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 109 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | MASSILLY INDIA PACKAGING PRIVATE LIMITED   |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00022378AM22                 |
| RA File Number          | 07AA04000731 AM22                          |
| Licence No and Date     | 0711000897/20/04/2021                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:

1. Size & dimensions of containers.
2. CAD drawing of cutting layout.
3. Manufacturing processes with step-wise wastage.

The case stands deferred.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 110 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | SAKAR INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00023618AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 08AA04012311 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0811001151/21/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB):</p> <ol style="list-style-type: none"> <li>1. Descriptions of copper scrap separately as per ISRI Code and percentage of copper content therein.</li> <li>2. How much percentage of different grades of copper scraps is taken in charge mix for melting to get final copper content in the export product?</li> <li>3. What is the copper content in the export of copper Billets?</li> <li>4. Detail of process of manufacturing and wastage at each stage of operation.</li> <li>5. What is the route of casting?</li> <li>6. Process yield through conventional/continuous casting route.</li> <li>7. Total percentage of wastage per tonne of export product.</li> <li>8. GST certificate issued by Superintendent/Tax Officer on raw material consumed for manufacture of export product.</li> </ol> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                     |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                            | 111 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                         | Case Approved                              |
| Party Name                                                                                                                                                                          | STAR EXPORTS                               |
| Meeting Number and Date                                                                                                                                                             | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                      | HQRNORM APPLY 00024186AM22                 |
| RA File Number                                                                                                                                                                      | 03AA04006784 AM22                          |
| Licence No and Date                                                                                                                                                                 | 0311003260/22/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:</p> |                                            |

| ITCHS Code | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
|------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| 76012020   | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 kgs   | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

|                                                                                                                                             |                                                                       |                 |            |                                     |                                                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| Case No.                                                                                                                                    | 112 / NC/2/MEET/Feb/202122/9                                          |                 |            |                                     |                                                                             |
| Case Status                                                                                                                                 | Case Approved                                                         |                 |            |                                     |                                                                             |
| Party Name                                                                                                                                  | STAR EXPORTS                                                          |                 |            |                                     |                                                                             |
| Meeting Number and Date                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                            |                 |            |                                     |                                                                             |
| HQ File Number                                                                                                                              | HQRNORM APPLY 00024293AM22                                            |                 |            |                                     |                                                                             |
| RA File Number                                                                                                                              | 03AA04006777 AM22                                                     |                 |            |                                     |                                                                             |
| Licence No and Date                                                                                                                         | 0311003265/22/04/2021                                                 |                 |            |                                     |                                                                             |
| Norms Committee Decision:                                                                                                                   |                                                                       |                 |            |                                     |                                                                             |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under: |                                                                       |                 |            |                                     |                                                                             |
| ITCHS Code                                                                                                                                  | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
| 76012020                                                                                                                                    | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs   | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 113 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Approved                              |
| Party Name              | STAR EXPORTS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00024295AM22                 |
| RA File Number          | 03AA04006781 AM22                          |
| Licence No and Date     | 0311003266/22/04/2021                      |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

| ITCHS Code | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
|------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| 76012020   | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs   | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 114 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Approved                              |
| Party Name              | STAR EXPORTS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00026700AM22                 |
| RA File Number          | 03AA04007343 AM22                          |
| Licence No and Date     | 0311003312/26/04/2021                      |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

| ITCHS Code | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
|------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| 76012020   | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs   | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 115 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | NORDEX INDIA PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00026908AM22                 |
| RA File Number          | 07AA04002059 AM22                          |
| Licence No and Date     | 0711000970/26/04/2021                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1):

1. Material Specification of each of import and indigenous inputs and their function
2. Percentage of non-volatile matter in all chemical item i.e. adhesive, resins, curing agent in import as well as indigenous input
3. Material balance (in weight terms) between import and export taking in to consideration indigenous input and wastage claimed
4. List of components in the import items.
5. List of consumables with their value in the import.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                  | 116 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                | HVR SOLAR PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00026362AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                            | 05AA04007485 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                       | 0511002255/26/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 30.07.2021 &amp; 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|-----------------|-------------|-------------------------------------|-----------------------------------------------------------------------------|-------------|----------------------|----------|-----------------------------------------------------------------------|---------------|----------|-------------------------------------|-----------------------------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                    | 117 / NC/2/MEET/Feb/202122/9                                          |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                                                         |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                  | STAR EXPORTS                                                          |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                            |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00026685AM22                                            |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AA04007345 AM22                                                     |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311003308/26/04/2021                                                 |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:                                                                                                                                                                                                                                                                                                 |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| <table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>76012020</td><td>Aluminium Alloy Billets<br/>(Net Content of Aluminium - 98,500.00 Kgs)</td><td>100000.00 Kgs</td><td>76011010</td><td>Aluminium Ingots With 99.9 % Purity</td><td>99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product</td></tr></table> |                                                                       | ITCHS Code      | Export Item | Export Quantity                     | ITCHS Code                                                                  | Import Item | Recommended Quantity | 76012020 | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs | 76011010 | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |
| ITCHS Code                                                                                                                                                                                                                                                                                                                                                                                                                                  | Export Item                                                           | Export Quantity | ITCHS Code  | Import Item                         | Recommended Quantity                                                        |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| 76012020                                                                                                                                                                                                                                                                                                                                                                                                                                    | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs   | 76011010    | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                            |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|-----------------|-------------|-------------------------------------|-----------------------------------------------------------------------------|-------------|----------------------|----------|-----------------------------------------------------------------------|---------------|----------|-------------------------------------|-----------------------------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                    | 118 / NC/2/MEET/Feb/202122/9                                          |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                                                         |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                  | STAR EXPORTS                                                          |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                            |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00026689AM22                                            |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AA04007342 AM22                                                     |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311003309/26/04/2021                                                 |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:                                                                                                                                                                                                                                                                                                 |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| <table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>76012020</td><td>Aluminium Alloy Billets<br/>(Net Content of Aluminium - 98,500.00 Kgs)</td><td>100000.00 Kgs</td><td>76011010</td><td>Aluminium Ingots With 99.9 % Purity</td><td>99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product</td></tr></table> |                                                                       | ITCHS Code      | Export Item | Export Quantity                     | ITCHS Code                                                                  | Import Item | Recommended Quantity | 76012020 | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs | 76011010 | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |
| ITCHS Code                                                                                                                                                                                                                                                                                                                                                                                                                                  | Export Item                                                           | Export Quantity | ITCHS Code  | Import Item                         | Recommended Quantity                                                        |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| 76012020                                                                                                                                                                                                                                                                                                                                                                                                                                    | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00 Kgs   | 76011010    | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |             |                      |          |                                                                       |               |          |                                     |                                                                             |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                            |                                                                       |                 |             |                                     |                                                                             |             |                      |          |                                                                       |               |          |                                     |                                                                             |

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|------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                       | 119 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                    | Case Deferred                              |
| Party Name                                                                                     | SUPREME VISION INFOSYSTEMS PRIVATE LIMITED |
| Meeting Number and Date                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                 | HQRNORM APPLY 00027666AM22                 |
| RA File Number                                                                                 | 04AA04001718 AM22                          |
| Licence No and Date                                                                            | 0411000725/27/04/2021                      |
| Norms Committee Decision:                                                                      |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DHI on |                                            |

12.08.2021 & 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 120 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | LLOYD INSULATIONS (INDIA) LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00027683AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 04AA04000471 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0411000726/27/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> </ol> <p>The case stands deferred.</p> |                                            |

|             |                              |
|-------------|------------------------------|
| Case No.    | 121 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred                |
| Party Name  | POLYCAB INDIA LIMITED        |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00027718AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                              | 03AA04006859 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 0311003344/27/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                  | 122 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                | BHARAT HEAVY ELECTRICALS LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00027985AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                            | 56AA04000366 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                       | 5611000256/27/04/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 16.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 123 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00028070AM22                 |
| RA File Number          | 03AA04006252 AM22                          |
| Licence No and Date     | 0311003353/28/04/2021                      |

## Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 124 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Approved                              |
| Party Name              | STAR EXPORTS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00042289AM22                 |
| RA File Number          | 03AA04011041 AM22                          |
| Licence No and Date     | 0311003848/17/05/2021                      |

## Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

| ITCHS Code | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
|------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| 76012020   | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00Kgs    | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

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|-------------------------|--------------------------------------------|
| Case No.                | 125 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Approved                              |
| Party Name              | STAR EXPORTS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |

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|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| HQ File Number                                                                                                                              | HQRNORM APPLY 00042291AM22                                            |                 |            |                                     |                                                                             |
| RA File Number                                                                                                                              | 03AA04010932 AM22                                                     |                 |            |                                     |                                                                             |
| Licence No and Date                                                                                                                         | 0311003849/17/05/2021                                                 |                 |            |                                     |                                                                             |
| Norms Committee Decision:                                                                                                                   |                                                                       |                 |            |                                     |                                                                             |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under: |                                                                       |                 |            |                                     |                                                                             |
| ITCHS Code                                                                                                                                  | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
| 76012020                                                                                                                                    | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00Kgs    | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |
| RA concerned may take suitable consequential action accordingly.                                                                            |                                                                       |                 |            |                                     |                                                                             |

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|---------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|-----------------|------------|-----------------------|------------------------------|
| Case No.                                                                                                                                    | 126 / NC/2/MEET/Feb/202122/9               |                 |            |                       |                              |
| Case Status                                                                                                                                 | Case Approved                              |                 |            |                       |                              |
| Party Name                                                                                                                                  | STAR EXPORTS                               |                 |            |                       |                              |
| Meeting Number and Date                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |                 |            |                       |                              |
| HQ File Number                                                                                                                              | HQRNORM APPLY 00042294AM22                 |                 |            |                       |                              |
| RA File Number                                                                                                                              | 03AA04010967 AM22                          |                 |            |                       |                              |
| Licence No and Date                                                                                                                         | 0311003850/17/05/2021                      |                 |            |                       |                              |
| Norms Committee Decision:                                                                                                                   |                                            |                 |            |                       |                              |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under: |                                            |                 |            |                       |                              |
| ITCHS Code                                                                                                                                  | Export Item                                | Export Quantity | ITCHS Code | Import Item           | Recommended Quantity         |
| 76012020                                                                                                                                    | Aluminium Alloy Billets                    | 100000.00Kgs    | 76011010   | Aluminium Ingots With | 99977.50Kgs @ 1.015Kgs/Kg on |

|                                                                  |                                            |  |  |               |                                                |
|------------------------------------------------------------------|--------------------------------------------|--|--|---------------|------------------------------------------------|
|                                                                  | (Net Content of Aluminium - 98,500.00 Kgs) |  |  | 99.9 % Purity | net content of Aluminium in the export product |
| RA concerned may take suitable consequential action accordingly. |                                            |  |  |               |                                                |

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|-------------------------|--------------------------------------------|
| Case No.                | 127 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Approved                              |
| Party Name              | STAR EXPORTS                               |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00044846AM22                 |
| RA File Number          | 03AA04010956 AM22                          |
| Licence No and Date     | 0311003869/18/05/2021                      |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:

| ITCHS Code | Export Item                                                           | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                        |
|------------|-----------------------------------------------------------------------|-----------------|------------|-------------------------------------|-----------------------------------------------------------------------------|
| 76012020   | Aluminium Alloy Billets<br>(Net Content of Aluminium - 98,500.00 Kgs) | 100000.00Kgs    | 76011010   | Aluminium Ingots With 99.9 % Purity | 99977.50Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

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|-------------|------------------------------|
| Case No.    | 128 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Approved                |
| Party Name  | STAR EXPORTS                 |

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|---------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|-----------------|------------|-------------------------------------|------------------------------------------------------------------------------|
| Meeting Number and Date                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022                              |                 |            |                                     |                                                                              |
| HQ File Number                                                                                                                              | HQRNORM APPLY 00047239AM22                                              |                 |            |                                     |                                                                              |
| RA File Number                                                                                                                              | 03AA04016175 AM22                                                       |                 |            |                                     |                                                                              |
| Licence No and Date                                                                                                                         | 0311003957/20/05/2021                                                   |                 |            |                                     |                                                                              |
| Norms Committee Decision:                                                                                                                   |                                                                         |                 |            |                                     |                                                                              |
| The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under: |                                                                         |                 |            |                                     |                                                                              |
| ITCHS Code                                                                                                                                  | Export Item                                                             | Export Quantity | ITCHS Code | Import Item                         | Recommended Quantity                                                         |
| 76012020                                                                                                                                    | Aluminium Alloy Billets<br>(Net Content of Aluminium - 1,47,750.00 Kgs) | 150000.00 Kgs   | 76011010   | Aluminium Ingots With 99.9 % Purity | 149966.25Kgs @ 1.015Kgs/Kg on net content of Aluminium in the export product |

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                               | 129 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                             | METAL CARE ALLOYS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00102232AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                         | 03AA04015893 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                    | 0311004113/28/05/2021                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 08.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 130 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Approved                              |
| Party Name              | LS CABLE INDIA PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00120999AM22                 |
| RA File Number          | 05AA04029217 AM22                          |
| Licence No and Date     | 0511003257/22/06/2021                      |

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DoT and on the recommendation of Consultant (TEC-3) as under:

1. The quantity of import item (**High Density Polyethylene (HDPE) Insulation Compound Axeleron CX 6944 NT CPD**) may be allowed as 2% wastage.
2. The quantity of import item (**High Density Polyethylene (HDPE) Insulation Compound Axeleron (TM) CX A-0012 NT CPD 25**) may be allowed as 2% wastage.
3. The quantity of import item (**Bonding COMPD SURLYN 1652 NT Ionomer**) may be allowed as 2% wastage.
4. The quantity of import item (**10 % Copper Clad Aluminum wire 5.15mm**) may be allowed as 1% wastage for copper & 1% wastage for Aluminium.
5. The quantity of import item (**Aluminium Tape 0.36x0.46**) may be allowed as 1% wastage.
6. The quantity of import item (**Low Density Polyethylene (LDPE) insulation compound Axeleron CX 1258 NT CPD**) may be allowed as 2% wastage.
7. The quantity of import item (**10 % Copper Clad Aluminum wire 3.89mm**) may be allowed as 1% wastage for Copper & 1% wastage for Aluminium.
8. The quantity of import item (**Borstar HE6062 HD Polyethylene**) may be allowed as 2% wastage.
9. The quantity of import item (**Ethylene Acrylic Acid Copolymer Escor 5050**) may be allowed as 2% wastage.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|------------------------------------------------|
| Case No.                | 131 / NC/2/MEET/Feb/202122/9                   |
| Case Status             | Case Approved                                  |
| Party Name              | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number          | HQRNORM APPLY 00177696AM22                     |

|                     |                       |
|---------------------|-----------------------|
| RA File Number      | 34AA04007192 AM22     |
| Licence No and Date | 3411001064/06/09/2021 |

**Norms Committee Decision:**

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DPIIT vide U. O. No. P-47014/9/2021-TSW-Part (1) dated 14.02.2022 s under:

| ITCHS Code | Export Item                                                                                                                                                          | Export Quantity | ITCHS Code | Import Item                                                                                           | Recommended Quantity                               |
|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|------------|-------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| 73061100   | S S Welded Tubes & Pipes, inside Mechanical Polished & Inside Electro Polished in various grade and Standards(316L) (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) | 6364.00 Kgs     | 73061100   | <b>Unfinished</b> Stainless Steel Welded Tubes Pipes (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) | 6491Kgs @ 1.02Kgs/Kg content in the export product |

**Note:**

1. The Words "OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm" may be specified with the description of export item.
2. The Words "OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm" may be specified with the description of import item.
3. The word "Unfinished" may be added in the description of import item.
4. Import item shall be of relevant grade & diameter as contained in the export item.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|------------------------------------------------|
| Case No.                | 132 / NC/2/MEET/Feb/202122/9                   |
| Case Status             | Case Approved                                  |
| Party Name              | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |

|                     |                            |
|---------------------|----------------------------|
| HQ File Number      | HQRNORM APPLY 00182746AM22 |
| RA File Number      | 34AA04007455 AM22          |
| Licence No and Date | 3411001103/13/09/2021      |

**Norms Committee Decision:**

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DPIIT vide U. O. No. P-47014/9/2021-TSW-Part (1) dated 14.02.2022 s under:

| ITCHS Code | Export Item                                                                                                                                                                                                                                                                                         | Export Quantity | ITCHS Code | Import Item                                                                                                             | Recommended Quantity                                 |
|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|------------|-------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|
| 73061100   | S S welded Tubes / Pipes inside mechanical polished & inside electro polished in various grade and standard (Grade 304L)(S S welded Tubes / Pipes inside mechanical polished & inside electro polished in various grade and standard (Grade 304L)) (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) | 14.00 MT        | 73061100   | <b>Unfinished</b><br>Stainless Steel welded Tubes / Pipes (Grade 304L) (OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm) | 14.841 MT @ 1.02Kgs/Kg content in the export product |

**Note:**

1. The words "OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm" may be specified with the description of export item.
2. The words "OD 12.70mm, ID 9.40mm & OD 19.05mm, ID 15.75mm" may be specified with the description of import item.
3. The word "Unfinished" may be added in the description of import item.
4. Import item shall be of relevant grade & diameter as contained in the export item.

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                   | 133 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                 | ZERO1 TEKTRONICS LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00307301AM22                 |
| RA File Number                                                                                                                                                                                                                                                                             | 52AX04000024 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                        | 5211001807/04/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                  |                                            |
| <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 134 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | CYPRESS INDUSTRIES INDIA PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00308572AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 08AX04000191 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0811003656/05/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                            |
| <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported</li> </ol> |                                            |

and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 135 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | ELECTRO COPPER & ALLOYS MFG . CO           |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00308768AM22                 |
| RA File Number          | 02AX04000058 AM22                          |
| Licence No and Date     | 0211001762/05/01/2022                      |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:

1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
2. Weight of each Export Product.
3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                    | 136 / NC/2/MEET/Feb/202122/9                   |
| Case Status                                                                                                                                                                                                                                                                                                                 | Case Deferred                                  |
| Party Name                                                                                                                                                                                                                                                                                                                  | RAHUL FERROMET AND ENGINEERING PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022     |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00310721AM22                     |
| RA File Number                                                                                                                                                                                                                                                                                                              | 34AX04000075 AM22                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 3411001661/07/01/2022                          |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                                |

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| Case No.                                                                                                                                                                                                                                                                                                                    | 137 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                  | RAM RATNA WIRES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00313267AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                              | 03AX04000552 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 0311010303/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|-------------|------------------------------|
| Case No.    | 138 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                  | KEI INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00313480AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                              | 05AX04000506 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 0511007795/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 139 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | MITTAL COIN PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00313509AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 56AX04000030 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 5611000740/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB):</p> <ol style="list-style-type: none"> <li>1. What is the copper content in the export item i.e. Shredded copper?</li> <li>2. What is the copper content in the copper scrap Birch?</li> </ol> <p><b>Note: The above information should be submitted along with supporting documents i.e. Shipping Bill, Custom certificate, Certificate of Analysis etc.</b></p> <p>The case stands deferred.</p> |                                            |

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|-------------|--------------------------------------------------|
| Case No.    | 140 / NC/2/MEET/Feb/202122/9                     |
| Case Status | Case Deferred                                    |
| Party Name  | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00313706AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                              | 07AX04000172 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 0711002841/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 141 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NORDEX INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00313733AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 07AX04000157 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0711002843/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1):</p> <ol style="list-style-type: none"> <li>1. Material specification of each of import and indigenous inputs and their function.</li> <li>2. Percentage of non-volatile matter in all chemical items i.e. adhesive, resins, curing agent in import as well as indigenous input.</li> <li>3. Material balance (in weight terms) between import and export taking in to consideration indigenous input and wastage claimed.</li> <li>4. List of components in the import items.</li> <li>5. List of consumables with their value in the import.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 142 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NORDEX INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00313734AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 07AX04000156 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0711002844/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1):</p> <ol style="list-style-type: none"> <li>1. Material specification of each of import and indigenous inputs and their function.</li> <li>2. Percentage of non-volatile matter in all chemical items i.e. adhesive, resins, curing agent in import as well as indigenous input.</li> <li>3. Material balance (in weight terms) between import and export taking in to consideration indigenous input and wastage claimed.</li> <li>4. List of components in the import items.</li> <li>5. List of consumables with their value in the import.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 143 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ELECTRO COPPER & ALLOYS MFG . CO           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00314007AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 02AX04000067 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0211001779/10/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details</li> </ol> |                                            |

of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                     | 144 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                   | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                      | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                               | HQRNORM APPLY 00314474AM22                 |
| RA File Number                                                                                                                                                                                                                               | 04AX04000114 AM22                          |
| Licence No and Date                                                                                                                                                                                                                          | 0411002378/11/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                    |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DHI on 11.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                    |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 145 / NC/2/MEET/Feb/202122/9               |
| Case Status               | Case Deferred                              |
| Party Name                | TPI COMPOSITES INDIA PRIVATE LIMITED       |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | HQRNORM APPLY 00315844AM22                 |
| RA File Number            | 04AX04000113 AM22                          |
| Licence No and Date       | 0411002385/12/01/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and noted that the case was referred to DHI on 11.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                   | 146 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                 | ELECTROLEAD (PUNE) PVT LTD                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00315918AM22                 |
| RA File Number                                                                                                                                                                                                                                                                             | 31AX04000041 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                        | 3111000871/12/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                  |                                            |
| <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 14.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                             | 147 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                           | JAIN RECYCLING PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                       | HQRNORM APPLY 00315919AM22                 |
| RA File Number                                                                                                                                                                                                                                                       | 04AX04000102 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                  | 0411002387/12/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                            |                                            |
| <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> |                                            |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                           | 148 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                         | PARAS LAMINATES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00318558AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04000591 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                | 0511007939/14/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1):</p> <ol style="list-style-type: none"> <li>1. Net weight of import item at Sl. No. 1.</li> <li>2. Wastage claimed, if any</li> <li>3. Details of indigenous input with quantity.</li> </ol> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                    | 149 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                  | UNIVERSAL FLEXIBLES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00321288AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                              | 07AX04000202 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 0711002885/17/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                  | 150 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                | NARAYAN POWER TECH PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00321415AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                            | 34AX04000154 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                       | 3411001687/17/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DHI on 11.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 151 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | KARAMTARA ENGINEERING PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00321673AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04000710 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311010603/17/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <ol style="list-style-type: none"> <li>1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>2. Weight of each Export Product.</li> <li>3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be</li> </ol> |                                            |

imported/procured from sources other than the license, if any, may also be indicated.

4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                       | 152 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                     | MICAPLY                                    |
| Meeting Number and Date                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                 | HQRNORM APPLY 00320690AM22                 |
| RA File Number                                                                                                                                                                                                                                 | 56AX04000050 AM22                          |
| Licence No and Date                                                                                                                                                                                                                            | 5611000753/17/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 10.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                      |                                            |

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| Case No.                                                                                       | 153 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                    | Case Deferred                              |
| Party Name                                                                                     | JAIN RECYCLING PRIVATE LIMITED             |
| Meeting Number and Date                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                 | HQRNORM APPLY 00320912AM22                 |
| RA File Number                                                                                 | 04AA04032868 AM22                          |
| Licence No and Date                                                                            | 0411002410/17/01/2022                      |
| Norms Committee Decision:                                                                      |                                            |
| The Committee considered the case as per the agenda and noted the comments given by Consultant |                                            |

(SKB) through BO Portal on 20.02.2022. The case was discussed in the meeting and the Committee decided to refer-back the comments to Consultant (SKB) for re-examination of the case.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                             | 154 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                           | JAIN RECYCLING PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00321226AM22                 |
| RA File Number                                                                                                                                                                                                                                                                       | 04AX04000115 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                  | 0411002417/17/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                            |                                            |
| The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 19.02.2022. The case was discussed in the meeting and the Committee decided to refer-back the comments to Consultant (SKB) for re-examination of the case. |                                            |
| The case stands deferred.                                                                                                                                                                                                                                                            |                                            |

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| Case No.                                                                                                                                                        | 155 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                      | MITTAL COIN PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                         | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                  | HQRNORM APPLY 00322703AM22                 |
| RA File Number                                                                                                                                                  | 56AX04000006 AM22                          |
| Licence No and Date                                                                                                                                             | 5611000760/18/01/2022                      |
| Norms Committee Decision:                                                                                                                                       |                                            |
| The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB): |                                            |

1. Percentage of copper in copper scrap.
2. Purity of zinc ingots.
3. Grade of Ferrous scrap. Is it Non Alloy/Alloy/Stainless Steel Scrap? If it is Alloy/Stainless Steel scrap, please furnish composition and analysis report.
4. Purity of Tin Ingots.
5. Percentage of lead in lead scrap.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                       | 156 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                     | USHA MARTIN LIMITED                        |
| Meeting Number and Date                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                 | HQRNORM APPLY 00322813AM22                 |
| RA File Number                                                                                                                                                                                                                                 | 02AX04000085 AM22                          |
| Licence No and Date                                                                                                                                                                                                                            | 0211001828/18/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 10.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                      |                                            |

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| Case No.                                                                                         | 157 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                      | Case Deferred                              |
| Party Name                                                                                       | MITTAL APPLIANCES LIMITED                  |
| Meeting Number and Date                                                                          | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                   | HQRNORM APPLY 00323947AM22                 |
| RA File Number                                                                                   | 56AX04000008 AM22                          |
| Licence No and Date                                                                              | 5611000764/19/01/2022                      |
| Norms Committee Decision:                                                                        |                                            |
| The Committee considered the case as per agenda and decided to ask from the applicant to furnish |                                            |

the following information as per comments of Consultant (SKB):

1. Percentage of copper content in copper scrap.
2. Purity of zinc ingots.
3. Grade of Ferrous scrap. Is it Non Alloy/Alloy/Stainless Steel Scrap? If it is Alloy/Stainless Steel scrap, please furnish composition and analysis report.
4. Purity of Tin Ingots.
5. Percentage of lead in lead scrap.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                       | 158 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                     | POLYCAB INDIA LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                 | HQRNORM APPLY 00324020AM22                 |
| RA File Number                                                                                                                                                                                                                                 | 03AX04000770 AM22                          |
| Licence No and Date                                                                                                                                                                                                                            | 0311010691/19/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 11.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred                                                                                                                                                                                                                       |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 159 / NC/2/MEET/Feb/202122/9               |
| Case Status               | Case Deferred                              |
| Party Name                | MITTAL APPLIANCES LIMITED                  |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | HQRNORM APPLY 00323580AM22                 |
| RA File Number            | 56AX04000014 AM22                          |
| Licence No and Date       | 5611000763/19/01/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB):

1. Percentage of copper in copper scrap.
2. Purity of zinc ingots.
3. Grade of Ferrous scrap. Is it Non Alloy/Alloy/Stainless Steel Scrap? If it is Alloy/Stainless Steel scrap, please furnish composition and analysis report.
4. Percentage of lead in lead scrap.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                       | 160 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                     | CONSOLIDATED COIN COMPANY PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                 | HQRNORM APPLY 00323866AM22                 |
| RA File Number                                                                                                                                                                                                                                 | 05AX04000645 AM22                          |
| Licence No and Date                                                                                                                                                                                                                            | 0511008057/19/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 11.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                      |                                            |

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|-------------------------|--------------------------------------------|
| Case No.                | 161 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | KING METAL WORKS                           |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00323939AM22                 |
| RA File Number          | 03AX04000349 AM22                          |
| Licence No and Date     | 0311010639/19/01/2022                      |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 10.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 162 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED   |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00325338AM22                 |
| RA File Number          | 07AA04039255 AM22                          |
| Licence No and Date     | 0711002921/20/01/2022                      |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred

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|-------------------------|--------------------------------------------|
| Case No.                | 163 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | NAMO ALLOYS PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00325358AM22                 |
| RA File Number          | 05AX04000604 AM22                          |
| Licence No and Date     | 0511008121/20/01/2022                      |

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 15.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 164 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                               | RATNAVEER METALS LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00326383AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 34AX04000007 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 3411001708/21/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 15.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 165 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                            | KK WIND SOLUTIONS INDIA PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00326431AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 07AX04000150 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0711002931/21/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that an error has been encountered while opening the case on BO Portal. The Committee also noted that this type of errors have been found in some other cases also. Hence, the Committee decided to check the issue and get the issue resolved in consultation with EGFT division and refer the case to Concerned TA subsequently.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                      | 166 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                    | JAIN RECYCLING PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00326444AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                | 04AX04000043 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                           | 0411002451/21/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 19.02.2022. The case was discussed in the meeting and the Committee decided to refer-back the comments to Consultant (SKB) for re-examination of the case.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                 | 167 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                               | ENERGY OILFIELD TOOLS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00326695AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                           | 05AX04000550 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                      | 0511008173/21/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 15.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.    | 168 / NC/2/MEET/Feb/202122/9 |
| Case Status | Case Deferred                |

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| Party Name                                                                                                                                                                                                                                                                                                                                                    | MITTAL COIN PRIVATE LIMITED                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00327909AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                | 56AX04000051 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                           | 5611000765/22/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 19.02.2022. The case was discussed in the meeting and the Committee decided to refer-back the comments to Consultant (SKB) for re-examination of the case.</p> <p>The case stands deferred.</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                       | 169 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                     | AMPHENOL OMNICONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00330654AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                 | 04AX04000147 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                            | 0411002474/25/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MSME vide email dated 22.02.2022 as under:</p> <p>1. The quantity of import items may be allowed as per GN-4.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                            |

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| Case No.                | 170 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | APAR INDUSTRIES LIMITED                    |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00330676AM22                 |

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| RA File Number                                                                                                                                                                                                                                                                                                              | 34AX04000156 AM22     |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 3411001725/25/01/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 15.02.2022 for examination &amp; comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                      | 171 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                   | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                    | SHRI SABHARI SMELTERS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00330941AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                | 04AX04000148 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                           | 0411002479/25/01/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:</p> <p>1. To submit Certificate of Analysis of import with average lead content.</p> <p>The case stands deferred.</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 172 / NC/2/MEET/Feb/202122/9               |
| Case Status               | Case Deferred                              |
| Party Name                | KALPATARU POWER TRANSMISSION LIMITED       |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | HQRNORM APPLY 00332567AM22                 |
| RA File Number            | 08AX04000310 AM22                          |
| Licence No and Date       | 0811003883/27/01/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 15.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 173 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | AXORA RESOURCES LIMITED                    |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00333016AM22                 |
| RA File Number          | 02AX04000109 AM22                          |
| Licence No and Date     | 0211001889/27/01/2022                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:

1. To submit Certificate of Analysis of import with average lead content.

The case stands deferred.

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|-------------------------|--------------------------------------------|
| Case No.                | 174 / NC/2/MEET/Feb/202122/9               |
| Case Status             | Case Deferred                              |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number          | HQRNORM APPLY 00333901AM22                 |
| RA File Number          | 07AX04000280 AM22                          |
| Licence No and Date     | 0711003029/28/01/2022                      |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1):

1. Material specification of each of import and indigenous inputs and their function.
2. Percentage of non-volatile matter in all chemical items i.e. adhesive, resins, curing agent in import as well as indigenous input.
3. Material balance (in weight terms) between import and export taking in to consideration indigenous input and wastage claimed.
4. List of components in the import items.
5. List of consumables with their value in the import.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                       | 175 / NC/2/MEET/Feb/202122/9                           |
| Case Status                                                                                                                                                                                                                                    | Case Deferred                                          |
| Party Name                                                                                                                                                                                                                                     | ROSENBERGER ELECTRONIC COMPANY (INDIA) PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022             |
| HQ File Number                                                                                                                                                                                                                                 | HQRNORM APPLY 00333909AM22                             |
| RA File Number                                                                                                                                                                                                                                 | 05AX04000796 AM22                                      |
| Licence No and Date                                                                                                                                                                                                                            | 0511008301/28/01/2022                                  |
| Norms Committee Decision:                                                                                                                                                                                                                      |                                                        |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                                        |
| The case stands deferred.                                                                                                                                                                                                                      |                                                        |

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|---------------------------|--------------------------------------------|
| Case No.                  | 176 / NC/2/MEET/Feb/202122/9               |
| Case Status               | Case Deferred                              |
| Party Name                | P.M. ELECTRO-AUTO PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | HQRNORM APPLY 00333982AM22                 |
| RA File Number            | 31AX04000058 AM22                          |
| Licence No and Date       | 3111000927/28/01/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of MSME:

1. Manufacturing Processes with step-wise wastage.
2. Net content of import in export product.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                       | 177 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                     | OSWAL CABLES PVT LTD                       |
| Meeting Number and Date                                                                                                                                                                                                                        | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                 | HQRNORM APPLY 00334434AM22                 |
| RA File Number                                                                                                                                                                                                                                 | 13AX04000056 AM22                          |
| Licence No and Date                                                                                                                                                                                                                            | 1311000949/28/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                      |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 15.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. |                                            |
| The case stands deferred.                                                                                                                                                                                                                      |                                            |

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| Case No.                                                                                                                                                                                | 178 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                              | STOVE KRAFT LIMITED                        |
| Meeting Number and Date                                                                                                                                                                 | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                          | HQRNORM APPLY 00333826AM22                 |
| RA File Number                                                                                                                                                                          | 07AX04000208 AM22                          |
| Licence No and Date                                                                                                                                                                     | 0711003025/28/01/2022                      |
| Norms Committee Decision:                                                                                                                                                               |                                            |
| The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 16.02.2022 for examination & comments. However, no comments have been received as yet. |                                            |

Hence, the Committee decided to wait for the comments.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 179 / NC/2/MEET/Feb/202122/9               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NORDEX INDIA MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00333893AM22                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 07AX04000284 AM22                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0711003028/28/01/2022                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                            |
| The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (TEC-1):                                                                                                                                                                                                                                                                                                                                                                                 |                                            |
| <ol style="list-style-type: none"> <li>1. Material specification of each of import and indigenous inputs and their function.</li> <li>2. Percentage non-volatile matter in all chemical items i.e. adhesive, resins, curing agent in import as well as indigenous input.</li> <li>3. Material balance (in weight terms) between import and export taking in to consideration indigenous input and wastage claimed.</li> <li>4. List of components in the import items.</li> <li>5. List of consumables with their value in the import.</li> </ol> |                                            |
| The case stands deferred.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 180 / NC/2/MEET/Feb/202122/9               |
| Case Status               | Case Deferred                              |
| Party Name                | R R KABEL LIMITED                          |
| Meeting Number and Date   | NC/ 2/ MEET/ Feb/ 202122/ 9 and 22/02/2022 |
| HQ File Number            | HQRNORM APPLY 00337200AM22                 |
| RA File Number            | 03AX04000921 AM22                          |
| Licence No and Date       | 0311010989/31/01/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 16.02.2022 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.